## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2368 ANSWERED ON:08.12.2011 RECOMMENDATION OF MPS FOR LPG CONNECTIONS Mithlesh Shri

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of Members of Parliament who made recommendations for LPG connections to their acquaintances from 2010 till date ;

(b) whether these recommendations are not approved by the Ministry ; and

(c) if so, the reasons therefor ?

## Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH )

(a): During the period from January, 2010 to September, 2011, Public Sector Oil Marketing Companies (OMCs), namely Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have received 381 number of recommendations from Hon'ble Members of Parliament, for release of LPG connections.

(b)&(c): Government has advised OMCs that recommendations received from Hon'ble Members of Parliament for release of LPG connections be processed/disposed off quickly, irrespective of whether the recommendation is received directly by the OMCs or through the Ministry of Petroleum & Natural Gas.